

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APL No. 378 OF 2018 & IA No. 970 OF 2019 & IA No. 1054 OF 2019****Dated: 31st October, 2019****In the matter of:****Assam Power Distribution Company Limited****.... Appellant(s)****Versus****Assam Electricity Regulatory Commission & Anr.****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **10.12.2019**.

**Court Master**

NR